

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th JULY, 2015

No. 133 A: The Court has been pleased to designate the Court of Sri Surendra Kumar Pandey, District & Additional Sessions Judge, Hazaribagh as the Fast Track Court for speedy trial of the pending rape cases in the Judgeship of Hazaribagh in place of Sri Suresh Chandra Jaiswal.

By order of the Court,

Sd/- **Anil Kumar Choudhary**
Registrar General

Memo No. 6470 - 6473 /Appt.

Dated Ranchi.the 28th July, 2015

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh/
Sri Surendra Kumar Pandey, District & Additional Sessions Judge, Hazaribagh/
Sri Suresh Chandra Jaiswal, District & Additional Sessions Judge-I, Hazaribagh
for information and needful/ In charge NIC Cell, High Court of Jharkhand,
Ranchi for uploading the aforesaid Notification on the website of the Court
immediately.


28.07.15
Registrar General